

DIVISION BENCH
COURT - I

P-110

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1149(KB)2020
IVN.P (IBC)/36(KB)2023, IA(I.B.C)/294(KB)2024,
IA(I.B.C)/641(KB)2024, IA(I.B.C)/1674(KB)2022,
IA(I.B.C)/863(KB)2023, IA(I.B.C)/920(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	ROSEDALE GARDEN APARTMENT OWNERS ASSOCIATION VS ROSEDALE DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. D. N. Sharma, Adv.] For the Applicant in IA(I.B.C)/294(KB)2024
Ms. Madhuja Barman, Adv.]

Mr. Shaunak Mitra, Adv.] For the CoC
Mr. Patita Paban Bishwal, Adv.]

Mr. Rishav Banerjee, Adv.] For the Resolution Professional
Ms. Suranjana Chatterjee, Adv.]
Ms. Madhusmita Senapati, Adv.]

Mr. Tanoy Chakraborty, Adv.] For SRA
Mr. Kallol Saha, Adv.]
Mr. Akash Ghosh, Adv.]
Ms. Monika Roy, Adv.]

Ms. Rajshree Kajaria, Adv.]For the Respondent Nos. 9 to 12 in
IA(I.B.C)/1674(KB)2022
Ms. Vrinda Kedia, Adv.]

Mr. Rohit Das, Adv.] For the Respondent Nos. 86, 87 and 88 in
IA(I.B.C)/1674(KB)2022

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **13/05/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)